

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2083(CHE)/2023

PETITION NUMBER : CP(IB)/330/CHE/2019

**NAME OF THE PETITIONER : Sripriaya Kumar,(Liq)
(Perfect International Fabricators pvt Ltd)**

NAME OF THE RESPONDENT(S) : -----

UNDER SECTION : Reg 15 of IBBI Reg, 2016

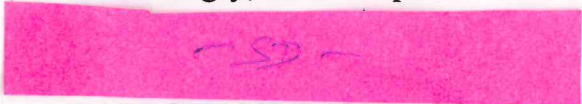
ORDER

Ld. Counsel Ms. M.B. Ramya for the Applicant / Liquidator.

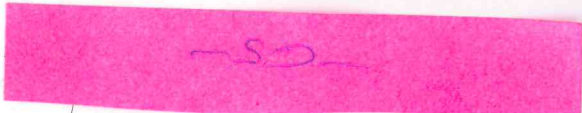
This application has been filed to take on record the 16th Progress report along with receipts and payments account for the quarter ending 30th September 2023 as per Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016.

The same is taken on record subject to all just exceptions.

Accordingly, IA is disposed off.


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)